

RAJASTHAN HIGH COURT

CORRIGENDUM

Date- 11.01.2022

It is hereby notified that in third line of first para of Circular No. 03/P.I./2022 dated 11.01.2022, the date "09.01.2021" be read as "09.01.2022".

By Order


11.1.2022
REGISTRAR GENERAL

No. Gen./XV/42/2020/125

Date – 11.01.2022

Copy forwarded to the following for information and necessary action:-

1. The Registrar Cum Principle Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. The Private Secretaries to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench.
3. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.
4. Presiding Officers of all the Special Courts and Tribunals.
5. All the Bar Associations through the concerned District & Sessions Judges.
6. Sr. Technical Director/Technical Director, NIC, Rajasthan High Court, Jodhpur/Jaipur Bench for uploading on the website of Rajasthan High Court.


11.1.2022
REGISTRAR GENERAL